BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB)No.173/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03rd November 2017, 10.30 A.M.

Name of the Company Under Section		Berger Paints India LtdVersus- Precision Engineers & Febricators Pvt.Ltd. 8 & 9 IBC		

Rajesh upsadhyang ? Avrirban Roy

Danjesh upcally y

2. Schani Sinforpte, Adr J. L&T Financel Creditar

3/11/18

ORDER

Ld. RP as well as Ld. Advocate on behalf of L & T Finance are present.

The case was already heard on 02/11/2017 and the next date of hearing is on 30/11/2017.

Sd

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)